

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 09.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : CA/512/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Ponny Retails Pvt Ltd
NAME OF THE RESPONDENT(S) : ROC Chennai
UNDER SECTION : Sec.252 of CA 2013

ORDER

Ms. Rajathi, Advocate appears for Applicant through video conferencing platform represents that her Senior Counsel leading her in this matter is not present and in the circumstances she is unable to attend and hence seeks adjournment.

Taking into consideration the same, the matter stands adjourned to 22.03.2021.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)